

## Annexure-5

Name of the corporate debtor: RIGHT HEALTH PLATTER PRIVATE LIMITED (IN LIQUIDATION); Date of commencement of liquidation: 12.06.2025; List of stakeholders as on:11.08.2025  
List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					(Amount in ₹)				
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether Lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	GOODS AND SERVICE DEPARTMENT	MAHARASHTRA	25.06.2025	₹ 1,52,02,813.00	₹ 1,52,02,813.00	GST	NIL	NIL	0.97%	-	-	-	-	
2	GOODS AND SERVICE DEPARTMENT	TAMIL NADU-CHENNAI	11.07.2025	₹ 10,00,404.00	₹ 10,00,404.00	GST	NIL	NIL	0.06%	-	-	-	-	
3	INCOME TAX DEPARTMENT	LTU CIRCLE-1 CHENNAI	Ref Note-1	₹ 5,59,58,092.00	₹ 5,59,58,092.00	Income Tax Demand	NIL	NIL	3.58%	-	-	-	-	Refer Note 1
TOTAL				₹ 7,21,61,309.00	₹ 7,21,61,309.00				4.62%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	



For Right Health Platter Private Limited  
(In Liquidation)

*Thiruvengadam*  
Liquidator